

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-750/95

New Delhi this the 20th day of September, 1999.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Sh. S.P. Biswas, Member (A)

Shri Gopal Krishan,
S/o Sh. Ram Krishan,
R/o H.No.503-G,
Railway Colony,
Saharanpur. Applicant

(through Sh. G.D. Bhandari, Advocate)

versus

1. Union of India through
the General Manager,
N. Rly., Baroda House,
New Delhi.
2. Div'l. Rly. Manager,
N.Rly. State Entry Road,
New Delhi.
3. Div'l. Rly. Manager,
N. Rly., DRM's Office,
Ambala Cantt. Respondents

(Present none even on the second call)

ORDER(ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

The learned counsel for the applicant seeks
permission to withdraw this O.A. as he submits that
the same applicant has since been granted relief
in another O.A. on the same facts and grounds.

2. In view of the above, OA-750/95
dismissed as withdrawn.


(S.P. Biswas)
Member (A)


(Smt. Lakshmi Swaminathan
Member (J))

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